

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 10.11.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (INS) No.399/2022 & IA No. 951,952 & 953/2022	T. Raviprasad Vs M/s V.R. Constructions & Anr. WITH	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu Caveator
2	Comp App.(AT) (CH) (INS) No.400/2022 & IA No. 957, 958, 959/2022	Damavarapu Srinivas Vs M/s Sri SCL Infratech Ltd. & Anr.	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu Caveator
3	Comp App.(AT) (CH) No.109/2022 & IA No.956/2022	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd.	Mr. Sameer Hussain	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) No.13/2021 & IA No.94, 203, 206/2021 & 763/2022	M/s NSL Energy Ventures Private Limited Vs NSL Renewable Power Private Limited	Mr.P. Vikram, Mr. M. Roshan Atiq	Mr.N. Ramakrishnan R2-R4 Mr.Giridharan- R5, R6 &11, Mr.Dwarakesh Prabakaran R7-10

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App.(AT) (CH) (INS) No.234/2022 & IA No.501 & 502/2022	Srinivas Reddy Yadiki Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna- R1 Ms. Sistla Manjula
6	Comp App (AT) (CH) (INS) No.192/2022 & IA No. 439 & 440/2022	Kalyan Muppaneni Vs. K Computers & Anr WITH	Mr.Pawan Jhabakh	Mr.Y.Suryanarayana- R1
7	Comp App (AT) (CH) (INS) No.193/2022 & IA No. 441 & 442/2022	Kalyan Muppaneni Vs. K Computers & Anr	Mr.Pawan Jhabakh	Mr.Y.Suryanarayana- R1

8	Comp App (AT) (CH) (INS) No.57/2022 & IA No.112, 113/2022	SEW Infrastructure Limited Vs. Mr. Ashok Surana & 2 Ors	Mr. M. Naga Deepak	Mr. KVS.Sharma
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (INS) No. 326/2021 & IA No. 676/2021	Venkata Sivakumar V Vs. Jayaram Chowdhary & 2 Ors	Mr. Venkata Sivakumar	Mr. Ravindranath- R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance: For VC Link- vcnclatchennai5@gmail.com

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